

19 DECEMBER 2013

SC/11226

# Security Council Al-Qaida Sanctions Committee Deletes Abdelhadi Ben Debka from Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

## Decision Taken Following Review of De-listing

### Request Submitted Through Office of the Ombudsperson

On 19 December 2013, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities **removed** the name of the individual below from the Al-Qaida Sanctions List after concluding its consideration of a de-listing request submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this de-listing request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) no longer apply to the name set out below.

### A. Individuals associated with Al-Qaida

**QI.B.162.04. Name:** 1: ABDELHADI 2: BEN DEBKA 3: na 4: na **Name (original script):** الهادي بن دبكة **Title:** na **Designation:** na **DOB:** 17 Nov. 1963 **POB:** Algiers, Algeria **Good quality a.k.a.:** a) L'Hadi Bendebka b) El Hadj ben Debka **Low quality a.k.a.:** a) Abd al Hadi b) Hadi **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Algeria **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 7 Apr. 2008, 2 Dec. 2008, 25 Jan. 2010, 16 May 2011) **Other information:** Deported from Italy to Algeria on 13 Sep. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at:

<http://www.un.org/sc/committees/1267/delisting.shtml>

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The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the thirty-second update of the List in 2013. An updated List is accessible on the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)

([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml))

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